

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/662(KB)2018
IA(I.B.C)/986(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For the CoC, State Bank of India
Mr. Abir Lal Ghosh, Adv.]

Mr. Shaunak Mitra, Adv.] For the Applicant
Mr. Saurav Jain, Adv.]

Mr. Aman Agarwal, Adv.] For the Resolution Professional
Mr. Siddhartha Roy, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/986(KB)2024:**
 - a. Learned Counsel appearing on behalf of the Applicant is directed to make necessary corrections in the amended copy of IA(I.B.C)/808(KB)2023 and filed it by tomorrow i.e., 14th May, 2024.
 - b. In view of this, IA(I.B.C)/986(KB)2024 allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**